

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 15th April, 2019

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES AT SR. NOS. 1 & 2 WILL BE TAKEN-UP ON 01.05.2019 FOR HEARING			
1.	Original Application No. 518/2016 (M.A. No. 464/2017 & I.A. No. 117/2019) WITH	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-4 to 6 & 9 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
2.	Original Application No. 692/2018 (M.A. No. 1401/2018)	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Anil Kumar Sangal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for CGWA Ms. Preeti Singh, Adv. for R-5
CASES AT SR. NOS. 3 TO 11 WILL BE TAKEN-UP ON 13.05.2019 FOR HEARING			
3.	Original Application No. 68/2019	Anchalik Paribesh Surakhya Sangh Vs. Ministry of Environment & Forests & Ors.	Dr. Kedar Nath Tripathy, Adv. for Applicant Mr. Prasanto Ch. Sen & Mr. Sanjeeb Panigrahi, Advs. for R-6
4.	Original Application No. 02/2018 (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
5.	Appeal No. 20/2018 (M.A. No. 175/2018)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. G.G.C. George, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for CWC & CGWA Mr. Nikhil Nayyar, Adv. for R-10 Mr. Mukesh Verma, Adv. for R-11 Dr. Sandeep Singh, Adv. for State of UP Mr. P. Ventat Reddy, Adv. for State of Telangana Mr. A. K. Prasad, Adv. for CGWA
6.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Advs. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Gigi C. George, Adv.

			Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajiv Aggarwal, Adv. for R-10
7.	Original Application No. 154/2018 (M.A. No. 434/2018 & I.A. No. 270/2019)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. S. P. Singh, Sr. Adv. with Mr. Manoj Kumar, Adv. for R-7, 17, 20, 22, 24, 28, 40, 42 & 49 Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41
8.	Original Application No. 202/2018 (M.A. No. 679/2018)	Bharat Brashtachar Unmulan Vichaar Munch & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Mr. Rahul Pratap, Adv.
9.	Original Application No. 385/2018 (I.A. No. 189/2019)	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
10.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for R-1 & R-2
11.	Original Application No. 772/2018	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB

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